COURT NO. 9

THE HONOURABLE SMT JUSTICE SUMATHI JAGADAM

To be Heard on Monday The 2nd day of November 2026(AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

NOTE:

1) ALL THE LEARNED COUNSELS APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO ARRANGE AN ASSISTING COUNSEL ON THEIR BEHALF IN THE COURT HALL WHEN THE MATTER IS REACHED.

2) ALL THE LEARNED COUNSELS ARE FURTHER REQUESTED TO APPEAR PHYSICALLY IN THE COURT IN ALL THE FINAL HEARING MATTERS.

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ADMISSION					
1	CC/3206/2026 (WP/2736/2026)	PUCHAKATLA NAGAIAH Vs SRI SASI BHUSHAN KUMAR	M S R CHANDRA MURTHY	T S RAYALU RAMAKRISHNA PATIVADA SOMA RAJU YELISETTI	SPS NELLORE
INTERLOCUTORY					
2	WP/25338/2006 IA 1/2006(WPMP 32464/2006) Stay Petition	SYNERGIES-DOORAY AUTOMOTIVE LIMITED Vs THE COMMISSIONER FOR WORKMENS COMPENSATION & ANOTHER	G V S GANESH	GP FOR LABOUR V RAGHU	VISAKHAPATNAM
3	WP/25598/2006 IA 1/2006(WPMP 32818/2006) Fix an Early Date	CHENNA SATYANARAYANA Vs THE REGIONAL MANAGER APSRTC ELURU REGION	G RAVI MOHAN	K SRINIVASA PRASAD SC For APSRTC	WEST GODAVARI
FINAL HEARING					
4	WP/15174/2006 IA 1/2006(WPMP 18895/2006) Fix an Early Date IA 1/2026 Leave Petition	DR. K. SUBRAMANYAM CHITTOOR DIST Vs THE GOVT OF A.P HYD & 2 OTHERS	T RAVI KUMAR	GP FOR EDUCATION GP FOR HIGHER EDUCATION R2 UNSERVED,	CHITTOOR
5	WP/16623/2006 IA 1/2006(WPMP 20819/2006) Direction Petition	K.V.DURGA PRASAD VIJAYAWADA & 5 OTHERS Vs THE GOVT OF AP. REVENUE (ENDOWMENTS-1) DEPT.HYD & 2 OTHERS	RANGARAJULA RAJASEKHARA RAO	GP FOR ENDOWMENTS N INDRANI P LAKSHMA REDDY	KRISHNA
6	WP/24668/2006	K.RAJAMMA KADAPA DISTRICT & 3 OTHERS Vs SRI SANGAMESWARA AIDED UPPER PRIMARY SCHOOL & 4 OTHERS	K RAMAMOHAN	GP FOR EDUCATION KAMBHAM MADHAVA REDDY GP FOR SCHOOL EDUCATION	YSR KADAPA
7	WP/25158/2006	TAMATAM ANJANEYULU CHITTOOR DISTRICT. Vs THE A.P.FOREST DEVEP.CORPN.HYDERABAD & 2 OTHERS	O MANOHER REDDY	SRIDEVI GANTA SC For A.P.FOREST DEVELOPMENT CORPORATION	CHITTOOR
8	WP/27260/2006	SRIRANGAPATNAM PRIMARY AGRICULTURAL E.G. DISTRICT Vs THE AUTHORITY UNDER SECTION E.G. DISTRICT & 2 OTHERS	BOBBA VIJAYALAKSHMI	GP FOR LABOUR L V S NAGARAJU	EAST GODAVARI

9	WP/1286/2007	M/S. ELURU COOPERATIVE CENTRAL BANK EMPLOYEE UNION & 2 OTHER Vs THE GOVT OFAP. REP BYPRL. SECY AGRL AND COOP & 3 OTHERS	V VENKATARAMANA	GP FOR COOPERATION GODA SIVA BOBBA VIJAYALAKSHMI	WEST GODAVARI
10	WP/1497/2007 IA 1/2007(WPMP 1910/2007) Direction Petition	LELLA SRINIVASA RAO ONGOLE MANDALPRAKASAM DISTRICT Vs THE G.M. SYNDICATE BANK NELLORE & 2 OTHERS	J KANAKAIAH	GP FOR EMPLOYMENT & TRAINING K SRINIVASA MURTHY	PRAKASAM
11	WP/1923/2007	M. JAGADEESWARA RAO Vs INDUSTRIAL TRIB-CUM-LAB-COURT & ANOTHER	G RAMACHANDRA RAO	GP FOR LABOUR M RAVINDRANATH REDDY	ANANTAPUR
12	WP/2021/2007 IA 2/2007(WPMP 2566/2007)-Stay Petition	AMADALAVALASA COOPERATIVE SUGARS LTD. Vs GOVT. OF A.P. HYDERABAD & 2 OTHERS	S PRASAD RAO	GP FOR LABOUR	SRIKAKULAM